

- (b) if so, whether Bharat Sanchar Nigam Limited (BSNL) has received any representation from any Member of Parliament in this regard;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether there is any plan of setting up mobile tower in the said village by BSNL;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) to (f) There is no mobile tower of BSNL in village Dumri Khurd of Sitamarhi District of Bihar. BSNL has not received representation from any Member of Parliament in this regard. BSNL augments its mobile network based on techno-commercial considerations. To provide mobile coverage to Dumri Khurd village, BSNL has planned one Base Transceiver Station (BTS) at village Barai Hariram which is 1.4 km from Dumri Khurd village.

Cyber security

64. SHRI AVINASH PANDE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is aware of the growing importance of the challenges of cyber security in the country;
- (b) the steps Government has taken till now to ensure cyber security in the country;
- (c) whether Government plans to initiate any new steps in this direction and the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes, Sir.

(b) A comprehensive security strategy has been adopted to address the challenges of Cyber Security in the country. The holistic approach includes a combination of people, processes and technology. The organizations are deploying different technology based solutions for protection of information, systems and networks. Major steps taken by the Government for enhancing Cyber Security are:

- (i) The Information Technology Act, 2000 provides adequate legal and regulatory framework to address the issue of cyber security in the country. Sections 43, 65, 66, 69B, 70, 70A and 70B of the Act provide measures for cyber security.
- (ii) The organizations operating critical information infrastructure are regularly advised to implement information security management practices based on International Standard ISO 27001.
- (iii) All Central Government Ministries/Departments and State/Union Territory Governments have been advised to conduct security auditing of their entire Information Technology infrastructure including websites periodically to discover gaps with respect to security practices and take appropriate corrective actions.
- (iv) A "Crisis Management Plan for countering cyber attacks and cyber terrorism" has been prepared and circulated for implementation by all Ministries/Departments of Central Government, State Government and all their organizations and critical sectors.
- (v) Indian Computer Emergency Response Team (CERT-In) is the national nodal agency for responding to computer security incidents. It provides Incident prevention and response services as well as security quality management services. It issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis.

(c) Government has prepared a draft National Cyber Security Policy. This policy will help in creating Eco-System to comprehensively address issues relating to Cyber Security.

In addition, after consultation with various stakeholders, a framework and roadmap for Public Private Partnership (PPP) on Cyber Security has been prepared by the Government for implementation. The framework envisages setting up of institutional Framework, capacity building in the area of Cyber Security, development of Cyber Security Standards and Assurance mechanisms, augmentation of testing and certification facilities for Information Technology products. The proposed architecture envisages multilayer approach for ensuring defence in depth with clear demarcation of responsibilities between various agencies and Government Departments at the national and State levels.

- (d) Does not arise.